

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

**ST/MISC/18/2012; ST/Stay/530/2009, in ST/876/2009-DB
ST/Stay/531/2009 in ST/877/2009-DB
ST/Stay/532/2009 in ST/878/2009-DB**

Appeal(s) Involved:

ST/876/2009-DB, ST/877/2009-DB, ST/878/2009-DB

[Arising out of Order-in-Original No. 34-36/2009 dated
31/07/2009 passed by the Commissioner of Service Tax,
Bangalore.]

M/s. Worldspace India Pvt. Ltd

2nd Floor, Mithra Towers,
10/4, Kasturba Road,
Bangalore

Appellant(s)

VERSUS

**Commissioner of Service Tax
Bangalore Service Tax- I**

1ST TO 5TH FLOOR,
TTMC BUILDING,above BMTC BUS
STAND,DOMLUR
BANGALORE, - 560071
KARNATAKA

Respondent(s)

**Commissioner of Central Excise,
Customs and Service Tax
Bangalore-I**

POST BOX NO 5400, CR BUILDINGS,
BANGALORE, - 560001
KARNATAKA

Respondent(s)

Appearance:

None

Mr. K. B. Nanaiaha, AR

For the Appellant
For the Respondent

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 20534-20536 / 2019

Date of Hearing: 16/07/2019

Date of Decision: 16/07/2019

Per : AS PER BENCH

None for the appellant. On the last date of hearing also none appeared. Appellant was given a last chance to appear. Registry sent a notice also. In spite of hearing notice none appeared on behalf of the appellant. The appeal pertains to 2009. It appears that assessee is not interested in pursuing the appeal, therefore, the stay applications and appeals are dismissed for non-prosecution.

(Order was pronounced and dictated
in Open Court on **16/07/2019**)

S.S GARG
JUDICIAL MEMBER

P. ANJANI KUMAR
TECHNICAL MEMBER

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